

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 5th May, 2016

NO.LJ (B) 19/2014/104, - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non -M.C.S officers as Executive Magistrates and, further under sub-section (2) thereof, as Sector Magistrate/Additional District Magistrates in connection with conduct of Bye- Election to 2 - Tura (ST) Parliamentary Constituency, 2016 for a period upto the end of Election process, 2016

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Tarzan Ch.Sangma, Asstt Director. Of Cottage Industries, O/o District Commerce & Industries Centre, Williamnagar	Within East Garo Hills District	Deputy Commissioner, East Garo Hills District, Williamnagar
2.	Shri A.Nongrum, District Social Welfare Officer, O/o District Social Welfare Office, Williamnagar	-do-	-do-
3.	Shri Bijoy Momin, District Horticulture Officer, O/o District Horticulture Office, Williamnagar	-do-	-do-
4.	Shri Chandra Shekar R.Marak, District Agriculture Office, O/o District Agriculture Office, Williamnagar	-do-	-do-
5.	Shri S.T.Sangma, Inspector, O/o Inspector of Legal Metrology, Williamnagar	-do-	-do-
6.	Smt S.G.Momin, District Sericulture Officer, O/o District Sericulture Office, Williamnagar	-do-	-do-
7.	Shri K.K.Marak, Asstt. Engineer, O/o Asstt. Engineer, Urban Affairs, Williamnagar	-do-	-do-
8.	Shri Harlow D.Sangma, ASCO, O/o District Soil & Water Conservation Office, Williamnagar	-do-	-do-
9.	Shri I.G.Momin, SDO, PHE, O/o Sub-Divisional Office, Williamnagar	-do-	-do-
10.	Shri U.Muktieh, General Manager, O/o District Commerce & Industries Centre, Williamnagar	-do-	-do-
11.	Shri Marbudlang Lyngdoh-Lawai, E.E O/o Executive Engineer, Water Resource, Williamnagar	-do-	-do-
12.	Shri M.T.M Sangma, Senior Co-op Officer, O/o Asstt. Registrar of Cooperative Society, Williamnagar	-do-	-do-
13.	Shri W.G.Momin, Agriculture Dev. Officer, O/o Songsak C & RD Block, East Garo Hills.	-do-	-do-
14.	Shri H.R.Sangma, Divisional Soil & Water Conservation Officer, O/o Divisional Soil & Water Conservation Office, Williamnagar	-do-	-do-
15.	Shri Chenang G.Momin, SDO, PHE, O/o Sub-Divisional Office, Rongjeng	-do-	-do-
16.	Shri B.Sangma, SDO, O/o Sub-Divisional Office, PWD (Roads), Rongjeng	-do-	-do-
17.	Shri Matsram W.Momin, District Statistical Officer, O/o District Statistical Office, Williamnagar	-do-	-do-

18.	Shri Gilberth Marak, Superintendent of Fisheries, O/o Superintendent of Fisheries, Williamnagar	-do-	-do-
19.	Shri Tengman Sangma, Agriculture Dev. Officer, O/o Rongjeng C & RD Block, East Garo Hills	-do-	-do-
20.	Shri L.Lyngdoh, District Project Officer, O/o District Project Office, Williamnagar	-do-	-do-
21.	Smti. Tirza Momin, SDO, O/o Sub-Divisional Office, PWD (Building), Williamnagar	-do-	-do-
22.	Shri Saljrang Sangma, Horticulture Development Officer, O/o Samanda C & RD Block,	-do-	-do-
23.	Shri T.G.Momin, SDO, O/o Sub-Divisional Office, PHE (Technical), Williamnagar	-do-	-do-
24.	Shri Sean Sengchang Sangma, Functional Manager, O/o District Commerce & Industries Centre, Williamnagar	-do-	-do-
25.	Shri T.K.Marak, Agriculture Development Officer, O/o Samanda C & RD Block	-do-	-do-
26.	Smti B.D.Areng, Deputy Labour Commissioner, O/o Deputy Labour Commissioner, Williamnagar	-do-	-do-
27.	Shri S.K.Marak, E.E O/o Executive Engineer, PWD (Roads), Williamnagar	-do-	-do-
28.	Smti R.K.Sangma, Divisional Forest Officer, O/o Divisional Forest Office, (Social Forestry), Williamnagar	-do-	-do-
29.	Shri T.M.Kharsyntiew, Asstt. Registrar Co-operative Society, O/o Asstt. Registrar of C-op Society, Williamnagar	-do-	-do-
30.	Shri Bijoy Marak, Senior Cooperative Officer, O/o Asstt Registrar of Co-operative Society, Williamnagar	-do-	-do-
31.	Smti Lily Siljak G.Momin, SDO, O/o Sub-Divisional Office, Water Resource, Williamnagar	-do-	-do-
32.	Shri Trediline K.Marak, In-charge of Superintendent of Taxes, O/o Superintendent of Taxes, Williamnagar	-do-	-do-
33.	Shri Colin Kharaswai, Asstt. Executive Engineer, O/o Sub-Divisional Office, PWD (Roads), Williamnagar.	-do-	-do-

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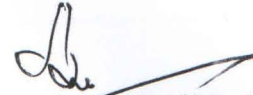
(L.M.Sangma)

Special Secretary to the Govt. of Meghalaya,
Law Department.

Copy to:-

1. The Deputy Commissioner & District Election Officer, East Garo Hills District, Williamnagar. with a request to circulate to all the officers concerned.
2. The Deputy Secretary to the Govt. of Meghalaya, Election Department and Deputy Chief Electoral Officer, Meghalaya ,Shillong with reference to your letter No. EL.109/2015/32, dt 05.05.2016 for information.
3. General Observer, Election Department for information.
4. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
5. Personnel A.R (A) Department for information
6. Election Department.
7. The DEO (Data Entry Operator) LR Office, Room No. 222, Main Sect Building, to upload the Notification in the Law Department website.
8. Guard File.
9. Office Copy

By Order etc.,



Special Secretary to the Govt. of Meghalaya
Law Department.